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C.A.No. 2121 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.103 COURT NO. 10 SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2121 of 2001 @@
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Hans Raj Agarwal & Anr. ... Appellant (s)

Vs.

Chief Commnr. of Incomes Tax & Ors. ... Respondent (s)
(With I.A.No. 3 - Appln.(S) for permission to take Counter Affidavit
as Adtl. document and with Prayer for Interim Relief and Office
Report)

Date: 11/12/2002 This/These matter(s) was/were called
on for hearing today.

CORAM :
HON'BLE MRS.JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N.SRIKRISHNA

For appellant (s) Mr.Joseph Vellapally,Sr.Adv.
Mr.L.Nageswara Rao,Sr.Adv.
Mr.G.Ramakrishna Prasad,Ad.
Mr.K.V.Ramakrishna,Adv.
Mr.Jayanth Muthuraj,Adv.
Mr.K.C.Sudarshan,Adv.
Mr.Mohd.Wasay Khan,Adv.

For respondent (s) Mr.T.L.V.Iyer,Sr.Adv.
Mr.Rajiv Tyagi,Adv.
Mr.B.V.Balramdass,Adv.

For the Intervenor Mr.Avadh Behari Rohtagi,Sr.Adv
Mr.S.S.Rana,Adv.
Mr.Bimal Bhaskar,Adv.
Mrs.B.Rana,Adv.
Ms.Manu Lall, Adv.

UPON hearing counsel, the Court made the following
O R D E R

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Mr. Joseph Vellapally, learned Senior counsel appearing
for the appellants started his arguments at 10.50 a.m. and
concluded at 3.30 a.m. Thereafter, Mr. T.L.V.Iyer, learned
.PA Senior counsel appearing for the respondents started his

counsel appearing for the respondents started his
arguments and was on his legs when the Court rose for the day
leaving the matter as part heard.

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(Saroj Bala)
PA to Addl. Registrar

(S.Malkani)
Court Master